

of education for a particular region/area and other relevant factors. Central Government do not allocate funds for opening new colleges in States.

Persons below poverty line in Andhra Pradesh

2373. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of persons in Andhra Pradesh are living below the poverty line;

(b) if so, the details thereof, district-wise;

(c) whether it is also a fact that their number has been increasing day-by-day; if so, the reasons therefor; and

(d) whether any programme has been chalked out by Government to bring them above the poverty line?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) District-wise details of number of persons living below poverty line in Andhra Pradesh are not available.

(c) No, Sir. As per NSS Consumer Expenditure Survey, the number has gone down from 217.4 lakh in 1977-78 to 195.05 lakh in 1987-88 as can be observed from the data given below:

Year	Persons below poverty line (No. in lakhs)
1977-78	217.4
1983-84	205.1
1987-88	195.05

(d) A number of poverty alleviation programmes like Integrated Rural Deve-

lopment Programme, employment generation programmes, special programmes for the development of Scheduled Castes and Scheduled Tribes, etc. are being implemented for alleviation of poverty.

Schemes and Projects for Andhra Pradesh under Eighth Five Year Plan

2374. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER be pleased to state:

(a) whether any schemes or projects are being formulated in the Eighth Five Year Plan for Andhra Pradesh;

(b) if so, the details thereof; and

(c) the financial implications if any thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) State Plan Schemes for different States are formulated by the State Governments concerned. The plan proposals of Government of Andhra Pradesh for their Eighth Five Year Plan are yet to be received.

(b) and (c) Do not arise.

Creation of Posts in Universities

2375. DR. RATNAKAR PANDEY: Will the PRIME MINISTER be pleased to state the number of posts, together with their categories, which have been created in various Universities under the University Grants Commission after the new Government took over and what are the names of the Universities where such posts have been created and what arrangements have been made to fill up these posts?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): UGC provides deve-

lopment assistance to universities for various purposes which includes creation of teaching and non-teaching posts. This assistance is for the entire Plan period and not for a particular year. No posts have been approved for the 8th Plan as the Commission has not finalised its Plan allocations.

Acknowledgement to representations by the Principals of Kendriya Vidyalayas

2376. SHRI CHATURANAN MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Principles of Kendriya Vidyalyas are suppose to acknowledge written representations etc. either directly or through their office staff;

(b) if so, what action has been taken against the Principals of Kendriya Vidyalayas of Rampur Lawrence Road, Nepa Nagar, Babinā and Agra No. 1 who have refused on record to do so; and

(c) the details of the preventive action taken in this regard by the Kendriya Vidyalaya Sangathan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Receipt of papers presented by an applicant should be acknowledged by the recipient or his office.

(b) and (c) As per records available at Kendriya Vidyalaya Sangathan (Head-quarters) complaints have been received in respect of two Principals. The Principals concerned have been suitably instructed.

Repairing work of staff quarters of Kendriya Vidyalaya, Gole Market

2377. SHRI CHATURANAN MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether some KV quarters were repaired recently in Gole Market, New Delhi; and

(b) if so, the details of expenditure incurred in respect of each of these along with justification thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) An amount of Rs. 34,678/- was sanctioned for the repair of one quarter which needed urgent repairs.

P. N. Haksar Committee Report on National Akademies

2378. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have received P. N. Haksar Committee report regarding the three National Akademies and the National School of Drama;

(b) if so, what are the recommendations made therein;

(c) the number of these accepted; and

(d) by when final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) A statement on the main recommendations of the Haksar Committee is annexed. [See Appendix CLV, Annexure No. 85].

(c) and (d) The recommendations are under examination and a final decision in regard to them is likely to be taken in about a year's time.

2379. (Transferred to the 5th September, 1990)

शिक्षा के लिए बजट

2380. श्री राम नरेश यादव : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) 1990-91 वर्ष के बजट में शिक्षा के लिए कितना प्रतिशत आवंटन किया गया है; शिक्षा के महत्व को देखते